NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/25/2017

NAME OF THE PETITIONER(S)

: R. RAJASEHAR

NAME OF THE RESPONDENT(S)

: VASAN CONSTURCTIONS COMPANY PVT LTD &

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. G. Sathyanasayana (For A.1c. My Lany & Asso yates)

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ORDER

Counsels for both the parties are present and submitted that the settlement talks are in progress and prayed for more time. At request, time is enlarged. Put up on 24.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)